Digital Payment Transactions

1322. SHRI HARISH DWIVEDI:

Will the Minister of FINANCE be pleased to state:

(a) whether the Government proposes to implement payment services in offline mode to promote digital payments in rural and semi-urban areas; and

(b) if so, the date by which payment services in offline mode are likely to become effective including the transaction limit therein?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE
(DR BHAGWAT KARAD)

(a) & (b) The Government of India is making all efforts for promotion of digital payments across the country, including in remote areas. Offline digital payment solutions enable further penetration of digital payments in connectivity-constrained areas.

The Reserve Bank of India (RBI) has issued the “Framework for Facilitating Small Value Digital Payments in Offline Mode” on January 03, 2022, prescribing enablement/provision of small value digital payments in offline mode. The aforesaid RBI framework allows offline payments using any channel or instrument such as cards, wallets, mobile devices etc., by the authorized Payment System Operators. The framework includes broad operational guidelines for small value offline transactions, along with appropriate provisions for user consent, security and grievance redressal. The framework is available at:


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